(c)   Though the Surveys in the years 2004, 2008 and 2012 on the subjects mentioned in the reply to Parts (a) and (b) of the Question were taken up in accordance with approved 10 year Cycle of surveys for NSSO, yet the requirements of various Ministries/Departments like Ministry of Health and Family Welfare for covering Morbidity and Health Care in 2004, Ministry of Human Resources Development for covering Participation and expenditure in Education in 2007-08 and Ministry of Tourism for covering Domestic Tourism in 2008-09, etc. were accommodated in these surveys.

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SHORT NOTICE QUESTION

THE VICE-CHAIRMAN (DR. E.M. SUDARSANA NATCHIAPPAN): Now, Short Notice Question. Shri Parshottam Khodabhai Rupala. *...(Interruptions)...*

श्री पुरुषोत्तम खोडाभाई रूपाला: सर, ...(व्यवधान)...

THE VICE-CHAIRMAN (DR. E.M. SUDARSANA NATCHIAPPAN): Please, *...(Interruptions)...* Now, Short Notice Question. *...(Interruptions)...*

श्री पुरुषोत्तम खोडाभाई रूपाला: सर, इसका जवाब नहीं आया है। ...**(व्यवधान)**... सर, मेरा सवाल है। ...**(व्यवधान)**...

Safety of Government websites

5.   SHRI PARSHOTTAM KHODABHAI RUPALA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a)   the steps taken by Government to increase Safety measures of various Government websites, as it has been observed that many Government websites having sensitive information are hacked by foreigners which is a great security threat for our country;

(b)   the amount of funds which have been used by Government in the last three years and the amount which will be used in the coming three years in this regard; and

(c)   the number of cases which have come to light in the last five years regarding hacking of Government Websites?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a)   The websites host information for public dissemination. No sensitive information is hosted on Websites. As per the guidelines of the Government, the Computer systems with sensitive information are isolated from Internet. Various measures have been taken by the Government to detect and prevent cyber attacks on web sites. These are:

(i)   All the new Government websites and applications are to be audited with respect to cyber security prior to their hosting. The auditing of the websites and applications will be conducted on a regular basis after hosting also. Out of 7137 Government websites hosted by National Informatics Centre, all the web sites along with applications have been security audited.

(ii)   It has been mandated that all Government websites to be hosted on infrastructure of NIC, ERNET or any other secure infrastructure service provider in the country.

(iii)   National Informatics Centre (NIC) which hosts the Government websites is continuously engaged in upgrading and improving the security posture of its hosting infrastructure.

(iv)   National Informatics Centre (NIC) has been directed not to host web sites, which are not audited with respect to cyber security.

(v)   Legal Framework in the form of Information Technology Act, 2000. The Act provides legal framework to address the issues connected with cyber attacks and security breaches of information technology infrastructure.

(vi)   All the Ministries/Departments of Central Government and State Governments have been asked to implement the Crisis Management Plan to counter cyber attacks and cyber terrorism.

(vii)   The Government has circulated Computer Security Policy and Guidelines to all the Ministries/Departments on taking steps to prevent, detect and mitigate cyber attacks. In addition, all state governments and UTs have been advised to implement appropriate security measures to prevent hacking of websites.

(viii) The Indian Computer Emergency Response Team (CERT-In) issues alerts and advisories regarding latest cyber threats and countermeasures on regular basis. CERT-In has published guidelines for securing the websites, which are available in its website *(www.cert-in.org.in).* CERT-In also conducts regular training programme to make the system administrators aware about secure hosting of the websites.

(ix) The organizations operating critical information infrastructure are regularly advised to implement information security management practices based on International Standard ISO 27001. Ministries and Departments have been advised to carry out their IT systems audit regularly to ensure robustness of their systems.

(x) Cyber Security Mock Drills to assess preparedness of organizations to withstand cyber attacks are being conducted by the Government. Seven such drills have been conducted since November, 2009. The Government is developing indigenous technology by carrying out Research and Development (R&D) in the area of cyber security.

(xi) Government is working with the industry to create awareness in the area of cyber security. Data Security Council of India (DSCI) of NASSCOM is conducting seminars/workshops to create awareness on cyber security and measures to be adopted for securing systems/web sites and prevention of attacks.

(xii) CERT-In has empanelled a total of 22 IT Security Auditors, who may be engaged by any Government or private Organization to conduct security audit of their IT infrastructure.

(xiii) Pamphlets have been prepared providing information on do's and don'ts with respect to cyber security for the usage of electronic and Information Technology (IT) devices. Advisory has been sent to Industry associations advising their members/vendors to distribute pamphlets along with electronics/IT products and on their web sites.

(xiv) To create mass awareness, CERT-In has initiated discussions/interactions on cyber security aspects through All India Radio and Doordarshan.

(b) Rs. 180 Crores have been utilized by the Government for the last three years on Website security related Information infrastructure. Rs. 500 Crores has been allocated alone for Department of Electronics and Information Technology (DeitY) in the Twelfth plan period (2012-17) for Cyber Security programme.

(c)   A total number of 90, 201, 303, 308, 371 and 40 Government Websites as reported to and tracked by Indian Computer Emergency Response Team (CERT-in) have been hacked during the years 2008, 2009, 2010, 2011, 2012 and 2013 (up to February) respectively.

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PAPERS LAID ON THE TABLE

THE VICE-CHAIRMAN (DR. E.M. SUDARSANA NATCHIAPPAN): Please, ...*(Interruptions)*... Now, Papers to be laid on the Table. ...*(Interruptions)*...

Reports and Accounts (2011-12 & 2012-13) of ICAR, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

   (i)   (a)   Annual Report of the Indian Council of Agricultural Research (ICAR), New Delhi, for the year 2012-13. [Placed in Library. *See* No. L.T. 8687/15/13]

          (b)   Annual Accounts of the Indian Council of Agricultural Research (ICAR), New Delhi, for the year 2011-12, and the Audit Report thereon.

          (c)   Review by Government of the Annual Accounts of the above Council.

          (d)   Statement giving reasons for the delay in laying the papers mentioned at (i) (b) above. [Placed in Library. *See* No. L.T. 8687A/ 15/13]

   (ii)   Report on the State of Indian Agriculture, for the year 2012-13.

Outcome Budgets (2013-14) of Ministry of Human Resource Development

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—